

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-609(ND)/2017

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.03.2019**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

**Present: Mr. Saurabh Jain and Mr. Siddharth Jain, Advocates for the  
Petitioner  
Mr. Rajeev Kumar, Advocate for RP  
Mr. Manoj Kulshrestha, RP**

**ORDER**

CA 275/2019 has been filed praying for review of the order vide which it was directed that the claim of each application shall be considered whether it is for the purpose of plot owner's claim or is a financial claim.

It is being submitted that the disputes in respect of 67 claim have arisen.

Let relevant documents be furnished to the Ld. Commissioner so appointed to categories the claim in terms of previous orders.

To come up on 1<sup>st</sup> April, 2019.



**(V. K. Subburaj)  
Member (T)**



**(Ina Malhotra)  
Member (J)**